# GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

### UNSTARRED QUESTION NO:3336 ANSWERED ON:30.11.2010 FUNDS FOR ROAD PROJECTS UNDER CRF Jawale Shri Haribhau Madhav;Joshi Shri Mahesh;Kishor Shri Kamal ;Majhi Shri Pradeep Kumar;Rawat Shri Ashok Kumar

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the funds allocated/released to various States for developing and widening of roads under the Central Road Funds(CRF) during each of the last three years and the current year, year-wise and State-wise;

(b) whether the funds have been allocated and released to the State on the basis of geographical area and consumption of petrol and HSD oil during the said period;

(c) if so, the details thereof, State-wise;

(d) whether any target has been fixed for widening of roads under the CRF in the current year; and

(e) if so, the details thereof?

# Answer

### MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a), (b) and (c): The State-wise accrual/allocation of funds for development/ widening/ improvement of State roads (other than rural roads) and roads of Inter-State Connectivity (ISC) and Economic Importance (EI) and amount released during each of the last three years and current year are at Annexure-I & II respectively. Funds for development of State Roads (other than rural roads) under CRF and roads of ISC & EI are allocated by Planning Commission as per provisions of the Central Road Fund (CRF) Act, 2000 amended by Finance Act, 2005. Funds for development of State roads under CRF are further allocated to the States/Union Territories (UTs) on the basis of 30% weightage on consumption of petrol and High Speed Diesel (HSD) oil and 70% weightage on geographical area of the respective State from 2009-10. Prior to this funds under the scheme were being allocated to States/UTs on the basis of 60% weightage on consumption of petrol and High Speed Diesel (HSD) oil and 40% weightage on geographical area of the respective State. The allocation of funds under Economic Importance and Inter-State Connectivity (EI&ISC) are made to the States on the basis of fund requirement for works sanctioned subject to the overall availability of funds.

(d) and (e): This Ministry does not fix any physical targets for development of State roads under the CRF Scheme.